

**Central Administrative Tribunal  
Principal Bench, New Delhi**

**CP No.535/2016  
in  
OA No.2097/2016**

this the 9<sup>th</sup> day of December, 2016

**Hon'ble Mr. V. Ajay Kumar, Member (J)  
Hon'ble Dr. Birendra Kumar Sinha, Member (A)**

Amjad Khan  
Age 29  
S/o Mohd Saleem  
R/o 27/316, Trilok Puri  
Patparganj, Preet Vihar  
East Delhi – 110 091 ..... Applicant

(By Advocate: Ms. Manavi Tripathi for Shri Vikas Tripathi)

Versus

Shri V.K.Singh  
The Chairman  
Delhi Subordinate Services Selection Board  
(DSSSB) FC-18, Institutional Area, Karkardooma  
Near Railway Reservation Centre  
New Delhi – 110 092. ..... Respondent

(By Advocate: Shri K.M.Singh)

**ORDER (ORAL)**

**By Hon'ble Mr. V. Ajay Kumar, Member (J)**

Heard both sides.

2. When this matter is taken up for hearing, the learned counsel for the respondents submitted that they have fully complied with the orders of this Tribunal by passing an order dated 07.12.2016 and, accordingly, prays for dismissal of the CP.

3. In the circumstances and in view of the substantial compliance of the orders of this Tribunal, the CP is closed and notices are discharged. However, the applicant is at liberty to question the order now passed by the respondents, if he is still aggrieved, in accordance with law. No costs.

**(Dr. Birendra Kumar Sinha)**  
**Member (A)**

**(V. Ajay Kumar)**  
**Member (J)**

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